

The above proposals are approved and construction can be considered in stages depending upon the availability of funds.

[*Translation*]

Review of Performance of Power Finance Corporation

4821. SHRI MAHESH KANODIA :
SHRI DAROGA PRASAD SAROJ :

Will the Minister of POWER be pleased to state:

(a) whether the Government have reviewed the performance of Power Finance Corporation;

(b) if so, the action taken by the Government on the basis of the outcome of the said review; and

(c) if not, the reasons therefor?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM) : (a) to (c): Power Finance Corporation (PFC) is a Public Financial Institution under the administrative control of the Ministry of Power. The Corporation has been signing Memorandum of Understanding (MOU) since 1993-94 and the same is evaluated by the Department of Public enterprises every year, PFC has been performing well against the targets set in the MOUs and has been rated "Excellent" since 1993-94 onwards. The performance of the corporation is also being regulatory monitored by Government.

[*English*]

Mangrove Forests in Maharashtra

4822. SHRI MANIKRAO HODLYA GAVIT : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the details of area covered under the mangrove forests in the country and funds allocated to the States for the improvement of Mangrove Forests under each Scheme separately; State-wise;

(b) whether Government propose to sponsor Scheme for the improvement and protection of mangrove forests in Maharashtra State; and

(c) if so, the details and salient features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL

MARANDI) : (a) As per the State of Forest Report 1997, area of mangrove forest in the country is 4,827 sq. km. The state-wise break-up is as follows:

State	Area (in sq. km.)
1. Andhra Pradesh	383
2. Goa	5
3. Gujarat	991
4. Karnataka	3
5. Maharashtra	124
6. Orissa	211
7. Tamilnadu	21
8. West Bengal	2,123
9. Andaman and Nicobar Islands	966

In addition there are some scattered patches of mangroves in coastal states.

The Ministry of Environment and Forests provides financial assistance for management action plans submitted by the State Government and Union Territory administration concerned for the conservation and management of mangroves under the scheme entitled "Conservation and Management of Mangroves and Coral Reefs".

The financial assistance provided under the scheme for conservation and management of mangroves during the eighth plan and 1997-98 is as under:

State	Assistance provided during eighth plan and 1997-98 (Rs. in lakhs)	
1	2	3
1. Andhra Pradesh	18.00	.
2. Goa	37.75	
3. Karnataka	62.74	